

hon. Minister regarding the progress that is being made.

**Shri Rajendra Singh:** May I just say a word? I most respectfully submit that what you have said is appropriate, and I am not questioning that. The point is that since the 11th August, the entire picture of Bihar has changed.

**Mr. Speaker:** The hon. Member is arguing over the same matter.

**Shri Rajendra Singh:** I can quote from the newspapers of the 19th, 20th, 21st August etc.

**Mr. Speaker:** I have no quarrel with hon. Members who are taking very great interest in their local affairs. Let them put questions. There are other methods of eliciting information; adjournment motion is not the only method. I would have allowed the hon. Member to table a question and elicit answers. The hon. Member may kindly resume his seat now. Papers to be laid on the Table.

of Shri S. K. Dey, I beg to lay on the Table a copy of the Report of the Study Team on Community Development-Industrial Pilot Projects. [Placed in Library See No. LT-2319/60].

**12.06 hrs.**

#### **CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

#### **ALLEGED IMPENDING CLOSURE OF IRON ORE MINES AT BANSPANI**

**Shri Chintamoni Panigrahi (Puri):** Under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The impending closure of iron ore mines at Banspani, Orissa due to non-allotment of wagons.”

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** I may apprise the House that the Ministry of Railways are not aware of the impending closure of iron ore mines at Banspani (Orissa) due to non-allotment of wagons. During the period 1st July 1959 to 30th June 1960, 27,133 wagons (in terms of 4-wheelers) of iron ore and 2964 wagons of manganese ore were loaded at Banspani station. This comes to an average 2261 wagons of iron ore and 247 wagons of manganese ore per month. In spite of difficulties during the month of July 1960 as a result of the strike by a section of the Central Government Employees, 3088 wagons of iron ore and 517 wagons of manganese ore were loaded at Banspani station.

**12.05 hrs.**

#### **PAPERS LAID ON THE TABLE**

#### **Shipping Development Fund Committee (General) Rules**

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table a copy of the Shipping Development Fund Committee (General) Rules, 1960, published in Notification No. GSR. 938 dated the 13th August, 1960, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, See No. LT-2318/60].

#### **REPORT OF STUDY TEAM ON COMMUNITY DEVELOPMENT—INDUSTRIAL PILOT PROJECTS**

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** On behalf

I may, however, like to inform the House that works in connection with electrification of Rajkharwan—Baraj-

[Shri S. V. Ramaswamy]

amda section were in progress during this period and blocks had to be granted for completing this work. This hampered the free movement of traffic in this area. In spite of these difficulties the Railways have kept up the loading at a fairly satisfactory level.

It is also expected that the Rourkela Steel Plant will switch over its supplies to Barsua mines in stages sometime from January 1961. This area will be relieved of the pressure of movement of iron ore to the Rourkela Steel Plant next year and to that extent be able to despatch more iron ore for export.

I am fully conscious that the movement of iron ore from this area should be stepped up and all possible steps in this connection are already being taken.

12.08 hrs.

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 29th August, 1960 will consist of:—

- (1) Consideration of any item of business carried over from today's Order Paper;
- (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1960-61
- (3) Consideration and passing of—

The Central Excises (Conversion to Metric Units) Bill, 1960;

The Standards of Weights and Measures (Amendment) Bill, 1960;

The Indian Trade Unions (Amendment) Bill, 1960;

- (4) Discussion on the oil policy of the Government of India with special reference to the import of crude oil from abroad on a motion to be moved by Shri Badakumar Pratap Ganga Deb Bamra on 29th August, at 4 p.m.
- (5) Discussion on the present international situation and the policy of the Government of India in relation thereto on a motion to be moved by the Prime Minister on the 31st August, after disposal of questions;
- (6) Discussion on the Report of the Parliamentary Delegation on situation in Assam, on Thursday, September 1, 1960.

As it was your desire, Sir, that two days be set apart for discussion on Assam situation, it is proposed that the House may sit on Saturday, the 3rd September and Private Members' Business on Friday, the 2nd September, be taken up between 2 p.m. and 4-30 p.m. on Saturday. I hope the House will agree to it. The debate on Assam situation may be continued for the whole day on Friday and up to 2 p.m. on Saturday.

**Mr. Speaker:** Is Saturday a holiday or a working day?

**Shri Satya Narayan Sinha:** For Parliament it is not a working day.

**Mr. Speaker:** So, we shall have to sit on Saturday, the 3rd September, 1960 also. That is because of the pressure of work. I hope hon. Members would not have any objection to sit on Saturday.